

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:1347

ANSWERED ON:21.03.2012

STATUS OF UIDAI SCHEMES

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Will the Minister of PLANNING be pleased to state:

- (a) the details of the present status of the Unique Identification number (UID) Scheme launched in all the States of the country till 31 January 2012, State- wise;
- (b) the details of the expenditure allotted to all the States and the details of the fund spent for this purpose till date, State wise;
- (c) whether the Government has adopted any methodology for issuing UID number to the people living in the border areas and the migrant people;
- (d) if so, the details thereof;
- (e) the steps taken by the Government to ensure the foolproof system in the UID scheme; and
- (f) the time by which the UID would complete the task assigned to them

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (Dr. ASHWANI KUMAR)

- (a) :State-wise information of Aadhaar generation from September 2010 till 31st January 2012 is at Annexure-I.
- (b) : UID is a Central Plan Scheme Project and is a Pan India project. Therefore, State-wise expenditure is not applicable. However, Year wise funds allocated since inception and expenditure for the Financial year 2009-10, 2010-11 and 2011-12 (upto January 2012) is as under:-

(Rupees in crore)

Year	BE	RE	FE	Actual	expenditure
2009-10	120.00	30.92	26.38	26.21	
2010-11	1900.00	960.66	273.80	268.41	
2011-12	1470.00	1200.0	Not	753.22	
		applicable			

(c) & (d): The mandate of the Unique Identification Authority of India (UIDAI) is to issue unique identification number to all residents of the country. The UIDAI will issue a number, not a card. The UID numbers are meant to prove only identity and not citizenship. Unique Identification Authority of India (UIDAI) collects five demographic details i.e. Name, Age, Gender, Address & Name of the father/mother/husband. For Proof of Identity (PoI)/Proof of Address (PoA), documentation is required to be furnished. List of documents accepted as PoA/PoI is enclosed as Annexure-II. In addition, for residents who do not have documentary proof of Identity and address, the concept of trusted introducers is used to facilitate their enrolment as per recommendation of the Demographic Data Standards and Verification Procedures Committee (DDSVPC). Introducers can be people from various walks of life such as elected members, members of local administration bodies postmen, influencers such as teachers & doctors, Anganwadi/ASHA workers, representatives of local NGOs etc., duly identified and notified by the Registrars and having an Aadhaar number. The prescribed processes are uniformly applicable across the country.

(e): UIDAI has put in place procedures processes for enrolment in accordance with the recommendations of DDSVP Committee Report and the Biometrics Standards Committee Report. In addition, a number of processes have been put in place to ensure that the data collected by UIDAI is not accessed in any unauthorized manner. These include encryption of data at source, immediately on completion of enrolment; transfer of data to the data centre in encrypted and zipped format which is tamper proof; putting standard security infrastructure such as virtual providers, firewalls and intrusion prevention system in place and limiting physical access to UIDAI infrastructure and data to authorized personnel only. UIDAI has also issued data protection and security guidelines for Registrars, Enrolment Agencies, Logistics Service Providers, UIDAI Employees, Authentication User Agencies, and Data Centre Service Providers.

(f): The first phase for enrolling 200 million residents has already been completed. The Cabinet Committee on UIDAI has given its approval for continuation of Enrolments of 400 million residents by UIDAI through Multiple Registrars Model in 18 States/UTs as per Annexure-III. The enrolments are expected to be covered over the next 18 to 24 months. The remaining 600 million residents will be covered by Registrar General of India (RGI) under National Population Register(NPR)